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- (b) if so, whether departments are following the notification in Punjab and the Bhakra Beas Management Board (BBMB) and has been asked to follow this notification in Nangal township and Talwara;
- (c) if so, how many cases have been filed by BBMB against the occupants before estate office and courts in Punjab; and
 - (d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) The Ministry of Power is aware of the Gazette notification dated June 8, 2002 publishing Resolution dated 30th May, 2002 issued by the Ministry of Urban Development with regard to the Public Premises (Eviction of Unauthorized Occupants) Act, 1971.

- (b) The Bhakra Beas Management Board (BBMB) is implementing the provisions of the Public Premises (Eviction of Unauthorized Occupants) Act, 1971 including guidelines issued concerning the Act.
- (c) and (d) BBMB has informed that 314 cases in Nangal Township and 286 cases in Talwara are pending as on January, 2012.

Power generating units in Assam

2750. SHRIMATI NAZNIN FARUQUE: Will the Minister of POWER be pleased to state:

- (a) the number of power generating units in Assam, at present;
- (b) whether Government is considering to establish new power plants to help the State in its current crisis;
 - (c) if so, the details thereof; and
 - (d) the steps taken by Government to meet the current crisis?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Presently there are seven power generating projects in Assam (including two hydro and five thermal). List of the projects is given in Statement. (See below)

(b) and (c) Following central sector projects are likely to be commissioned in the North Eastern Region (NER) during 12th Plan from which Assam will also have its share of power :

Sl.	Project	Installed	A STATE OF THE STA	Implementing
No.	•	capacity	*	agency
1	2	3	4	5
1.	Subansiri hydro electric project	2000	Arunachal Pradesh	NHPC
2.	Kameng hydro electric project	600	Arunachal Pradesh	NEEPCO

Government		[30 April, 2012]			Bills	217		
1	2		3	4	5			
3.	Pare hydro electric project		110	Arunachal Pradesh	NEEPCO			
4.	Palatana Gas based power project		726	Tripura	OTPC			
5.	Bongaigaon Therm	nal power project	750	Assam	NT	PC		
(d) Allocation of power to Assam from Central Generating Stations (CGS) as on 31.03.2012 is given below:								
Fin	m share from CGS	Unallocated share of power from CG in NER	S fro	allocated share of pow m NTPC stations in stern Region and DVC		al		

68 MW

508 MW

Statement
List of Sector wise power projects in Assam

surrendered power

721 MW

145 MW*

Sector	Name of	Category	Name of the Station	Capacity as on
	Utility			31.03.2012 (MW)
Central	NEEPCO	Thermal	Kathalguri CCPP	291.0
		Thermal TOTAL		291.0
		Hydro	Kopili HPS	225.0
		Hydro Total		225.0
	NEEPCO	Total		516.0
Central '	Total			516.0
State	APGPCL	Thermal	Chandrapur (Assam) TPS	60.0
			Lakwa GT	120.0
			Namrup CCPP	95.0
			Namrup ST	24.0
		Thermal TOTAL		299.0
		Hydro	Karbi Langpi HPS.	100.0
		Hydro Total		100.0
	APGPCL	TOTAL		399.0
STATE TO	399.0			
Total C	915.0			

^{*}Allocation is during peak hours (1900 hrs. to 2200 hrs.).